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## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

# ORIGINAL APPLICATION NO.170/00062/2018 DATED THIS THE 10<sup>th</sup> DAY OF APRIL, 2019 HON'BLE DR.K.B.SURESH, JUDICIAL MEMBER HON'BLE SHRI C.V.SANKAR, ADMINISTRATIVE MEMBER

Gundappa S/o Maruthi Aged about 33 years Farm Labourer O/o the College of Horticulture Bidar-585403 Resident of Janatti Taluk Bidar District.

...Applicant

(By Advocate Sri B. Veerabhadra)

Vs.

- 1. The Dean College of Horticulture Bidar – 585403.
- 2. The Dean
  University of Horticultural Sciences
  Udyanagiri
  Bagalkot-587104.

...Respondents

(By Advocates Sri B.S.Sachin & Sri Fayaz Sab for R1)

#### ORDER (ORAL)

#### (PER HON'BLE DR.K.B.SURESH, MEMBER (JUDL.)

Heard. The matter related to regularisation of an employee who claims that he had completed 8 years of service. He has not produced any payment particulars during the 8 years but he says that he got the Bank Passbook which may show the

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payment but he has not produced it. The respondents say that he had worked for 179 days. Therefore, going by the *Umadevi's* case, he has not completed the requisite 10 years of service. The OA does not lie. Dismissed. No costs.

(C.V.SANKAR) MEMBER (A) (DR.K.B.SURESH) MEMBER (J)

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### Annexures referred to by the applicant in OA.No.170/00062/2018

Annexure-A1: Service certificate

Annexure-A2: Notification dtd.15.9.2015

#### **Annexures with reply statement:**

Annexure-R1-R7: Copies of all the relevant documents pertaining to the service of the applicant

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